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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/195/2016  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : M/s Cheran Hotels Private Limited & 3 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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1. S. Aravindan  
for for Mandal & Associates

Counsel for R1, 2 & 4



2. SANDEEP KUMAR  
for Cibi Vishnu

Counsel for R3



3) K. RAMASAMY

G.V. MOHAN KUMAR

Counsel for Petitioner



**ORDER**

Counsel representing both the sides are present. Both the counsels prayed time for submitting final arguments. Time enlarged at the request of both the sides. The matter may be posted alongwith TCP/204/2016. Put up on **04.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

